

14

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

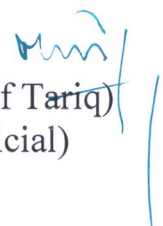
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

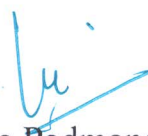
APPLICATION NUMBER :
PETITION NUMBER : TCA/60/2016
NAME OF THE APPLICANT : Dhanus technologies ltd
UNDER SECTION : 196

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsels along with parties called but absent. **Issue notice** to the petitioner. Put up on
2.12.2016 at 10.30 A.M.


(Mohd Sharief Tariq)
Member (Judicial)


(Anantha Padmanabha Swamy)
Member (Judicial)